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Shri B. N. DATAR: The number is very small. For the year 1951-52 there was only one case. It was so in only two cases in 1952-53.

DISCIPLINARY CASES AGAINST OFFICERS OF ALL INDIA SERVICES

*68. Shri S. N. DWIVEDY: Will the Minister for Home Affairs be pleased to state the number of disciplinary cases against officers belonging to the Indian Cavil Service, Indian Administrative Service, Indian Police and Indian Police Service referred to the Federal or Union Public Service Commission since 1947?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): 40 cases in all, made up as follows:—

Indian Civil Service ... 10 (including 2 cases of the listed post holders).

Indian Administrative
Service . . . 9
Indian Police . . . 10
Indian Police Service . . 11

SHRI S. N. DWIVEDY: How many of these have been finally decided by the Public Service Commission?

Shri B. N. DATAR: 37 cases have been finally decided.

SHRI S. N. DWIVEDY: In how many cases did the Government not sgree with their recommendations?

SHRI B. N. DATAR: Government accepted the recommendations of the U.P.S.C. in 35 cases.

SHRI S. N. DWIVEDY: Is it a fact that in a certain case, in the case of a certain officer of the Bombay State, the Government requested the Public Service Commission to reconsider their decision?

SHRI B. N. DATAR: Sir, that is a confidential matter, but the matter is still under consideration.

SHRI S. N. DWIVEDY: Was any officer promoted while disciplinary action was going on against him?

SHRI B. N. DATAR: Not to my know-ledge.

IRON ORE IN KRISHNA DISTRICT IN ANDHRA

- *69. Shri PRASADARAO: Will the Minister for Natural Resources and Scientific Research be pleased to state:
- (a) whether it is a fact that large deposits of iron ore are found in Krishna district in Andhra; and
- (b) whether large quantities of iron ore are being exported from this area to foreign countries?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA):
(a) No iron ore deposits of importance have been reported to Government in the Krishna district of the Andhra State.

(b) It may be that large quantities of iron ore are exported from 'his area; but since export statistics are not maintained area-wise, the Government are unable to say what the exact position is.

SHRI PRASADARAO: Is the Government looking into the newspapers?

SHRI K. D. MALAVIYA: Some persons in the Government generally do so.

Prof. G. RANGA: When this question was received by them, was it not possible for them to obtain this information from the Bezwada railway station wherefrom it is being sent?

Shri K. D. MALAVIYA: We have not denied that exports are made from that area, but what we have said is that iron ore deposits of any magnitude have not been reported to Government in the Krishna district.

Prof. G. RANGA: To the question "whether large quantities of iron ore are being exported from this area" the answer could easily have been

given by getting the information from the Bezwada railway station. The answer given is: "it may be" etc. Was it not possible for the Government to ask for this information from the Bezwada railway station staff?

Shri K. D. MALAVIYA: Our bona fide source of information is the Ministry of Commerce and Industry and when we made enquiries from them we were told what exactly I have given in the answer.

Shri P. SUNDARAYYA: Is the Government not aware that everyday some 200 to 400 lorries take this iron ore from a place called Nandigama Taluka near Jaggayyapeta, 40 miles from Vijayawada and that it is transhipped to Bezwada and Masulipatam by rail as well as by canal?

Shri K. D. MALAVIYA: I take this information from the hon. Member. I should presume that it might be true but I cannot give an actual assessment of the quantity that is exported.

SHRI P. SUNDARAYYA: As every day 200 to 400 lorryloads (of 3 to 5 ton capacity) of iron ore are being exported during the last six months to one year, does the Ministry consider that there is iron ore of sufficient importance there?

Shri K. D. MALAVIYA: On the information given by the hon. Member I will make a specific enquiry about the quantity exported from that area. With regard to the natural finds of iron ore underground I have nothing more to add to my answer.

Shri Prasadarao: Will the Government have a survey made by experts?

SHRI K. D. MALAVIYA: We will, in due course of time.

PROF. G. RANGA: Is the Government aware that oil is also found there?

SHRI K. D. MALAVIYA: Ore? have not denied it.

Prof. G. RANGA: Are Government taking any steps to ascertain whether really oil has been struck in that area and, if so, what can be the possibilities?

SHRI K. D. MALAVIYA: I have no information.

SHRI GOVINDA REDDY: Has any new mineral survey been made in that area?

SHRI K. D. MALAVIYA: The Geological Survey of India has a programme for prospecting and explorations and in Andhra also we have got our programme.

Prof. G. RANGA: We were told the other day in reply to a question regarding prospecting for oil in West Bengal and Assam that the Government had concluded some sort of an agreement with Burmah Shell for such purpose. Can any such effort be made in regard to the prospecting for oil in other areas including this area?

SHRI K. D. MALAVIYA: I think iron ore has nothing to do with oil.

COURT LIQUIDATOR IN WEST BENGAL

*70. Shri B. C. GHOSE: Will the Minister for Finance be pleased to state:

- (a) whether any Court Liquidator has been appointed in West Bengal for the purpose of conducting proceedings for the winding up of banking companies under the Banking Companies Act, 1949, as amended recently;
- (b) if so, when the liquidator was appointed; and -
- (c) if no such appointment has been made, what are the reasons for the delay?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): (a) and (b). Not yet, but the appoint-